

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2019

ORDER NO. 15 OF 2019

Hon'ble President is pleased to modify the roster order No. 273 of 2018 for CESTAT, Delhi constituting Division Benches to hear the following part-heard matters/ROM applications:-

1. On 24/01/2019 afternoon Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard/ROM application (after the hearing of the matter in Sl. No. 3 notified vide roster order no. 12 of 2019):-
C/533392/2018
C/53393-53394/2018
ST/54095/2014
C/ROM/51258-51259/2018 in appeal no. C/52189 & 52191/2018
2. On 28/01/2019 at 02.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following ROM application:-
C/ROM/50012-50017/2019 in appeal no. C/50823, 50924-50928/2017
3. On 28/01/2019 at 02.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard:-
ST/52076/2014
ST/54473/2014
4. On 30/01/2019 at 02.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard:-
ST/54473/2014
5. On 01/02/2019 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard matter:-
C/51338/2018
ST/52946 & 52980/2016

By order,



(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

23/01/19
Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2019

ORDER NO. 16 OF 2019

Hon'ble President is pleased to modify the roster order No. **273 of 2018** for **CESTAT, Delhi** constituting Division Benches to hear the following part-heard matters/ROM applications:-

1. **On 28/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard:-
E/50405/2016
2. **On 31/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard:-
E/51459/2018
3. **On 01/02/2019 afternoon** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard /misc application (after the hearing of matter in Sl. No. 05 notified vide roster order no. 15 of 2019):-
E/Misc/50223, 50275, 50182/2018 in appeal no. E/54498/2015
E/Misc/50583-50584/2018 in appeal no. E/51203/2018
E/51493-51494/2017
E/50332-50333 & 50370/2018
4. **On 01/02/2019 afternoon** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM application (after the hearing of matter in Sl. No. 5 notified vide roster order no. 15 of 2019 and Sl. No. 3 above):-
E/ROM/5008/2019 in appeal no. E/50455/2018
E/ROM/50340/2018 with E/COD/50341/2018 in appeal no. E/53091/2015
E/ROM/51039 & 51038/2018 in appeal nos. E/52957 & 52964/2016


By order,



(Bineesh Kumar K. S.)
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Dy. Registrar